

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 185
ANSWERED ON 02.02.2023

WASTE TO ENERGY PROJECTS

185. SHRI M. SELVARAJ

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether any waste to energy project(s) is/are under implementation and if so, the details thereof;
- (b) the details of the subsidy and other concessions granted, number of units set up and power generated from waste to energy projects based on municipal and industrial wastes in the country during the last three years and the current year, State/UT-wise; and
- (c) whether the Government proposes any long term plan/programme of producing more energy from such wastes in the country and if so, the details thereof?

ANSWER

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)**

(a) As on 30.01.2023, total 90 nos of waste to energy projects under Waste to Energy (WTE) Programme of Ministry of New and Renewable Energy (MNRE) are under various stages of implementation. These include:

- 7 Biogas Generation plants with a cumulative production capacity of about 83400 m³/day;
- 34 BioCNG Generation plants with a cumulative production capacity of about 248000 kgs/day; and
- 49 Power generation plants with a cumulative production capacity of about 330 MW.

(b)&(c) The Government has taken various steps to promote and encourage the establishment of new waste to energy plants across the country, inter alia, comprising of:

- (i) MNRE is implementing Waste to Energy (WTE) Programme under the umbrella of National Bioenergy Programme. The WTE Programme has a budget outlay of Rs 600 crore for the period FY 2021-22 to FY 2025-26. This Programme, inter alia, supports setting up of plants for generation of Biogas/BioCNG/Power from urban, industrial and agricultural waste by providing CFA. Financial assistance available under the Programme for setting up Waste to Energy plant is as follows:
 - i. Biogas generation: Rs 0.25 Crore per 12000cum/day
 - ii. BioCNG generation: upto Rs 4.0 Crore per 4800 kg/day
 - iii. Power generation based on Biogas: Upto Rs 0.75 Crore/MW
 - iv. Power based on bio & agro-industrial waste (other than MSW): Rs 0.4 Crore/MW
 - v. Biomass Gasifier: Upto Rs. 15,000 per kWe
- (ii) The Ministry of Petroleum and Natural Gas, under the Sustainable Alternative Towards Affordable Transportation (SATAT) initiative envisages setting up of 5000 BioCNG plants with production target of 15 MMT of BioCNG by 2023-24. SATAT initiative encourages entrepreneurs to set up BioCNG plants, produce & supply BioCNG to Oil Marketing Companies (OMCs) for sale as automotive fuels.
- (iii) Department of Drinking Water and Sanitation (DDWS) launched Galvanizing Organic Bio-Agro Resources Dhan (GOBAR-DHAN) scheme in 2018. Gobardhan is an integral part of Swachh Bharat Mission (Gramin) Phase II under Solid Waste Management. The operational guidelines of Phase-II of SBM(G) provide for financial assistance up to Rs.50.00 lakh per district for the period of 2020-21 to 2024-25 for setting up of cluster/community level biogas plants.
- (iv) Custom duty concession certificates (CDCC) are issued by MNRE for availing concession on custom duty for import of machinery and components required for initial setting up of projects for generation of Power and Bio-CNG from non-conventional materials.

Details of power generating waste to energy plants based on municipal and industrial wastes set up in the country and central financial assistance (CFA) disbursed & CDCC issued by MNRE to such plants during the last three years and the current year, as on 31.12.2022 are given at **Annexure**.

Annexure in reply to part (b) of the Lok Sabha unstarred Question No. 185 to be answered on 02.02.2023 regarding “Waste to Energy Projects”

Details of power generating waste to energy plants based on municipal and industrial wastes set up in the country and central financial assistance (CFA) & other concessions granted to such plants by MNRE during 2019-20, 2020-21, 2021-22 and 2022-23 till 31.12.2022

State	Capacity set up	No. of plants set up	CFA disbursed	CDCC issued
	(MW)	(Nos.)	(Rs. in Crores)	(Nos of plants)
Andhra Pradesh	33	5	100	2
Delhi	25	1	-	1
Goa	0.34	1	-	-
Gujarat	7.5	1	-	1
Haryana	11.2	3	-	1
Karnataka	1	1	2.7	-
Madhya Pradesh	2.4	2	-	1
Maharashtra	4.26	3	-	1
Punjab	1.5	2	-	-
Tamil Nadu	1.17	1	-	-
Telangana	28.96	3	-	1
Uttar Pradesh	18.14	7	-	-
TOTAL	134.47	30	102.7	8